

- (ii) 'लाभार्जन तथा बीबरहाल व्यय में 'आत्यधिक वृद्धि और विमान' के महंगे बड़े-बड़े दुर्घों को बढाने की आवश्यकता ;
- (iii) बोइंग 747 विमानों के लिये ऋणों पर व्याज की दरता में वृद्धि; और
- (iv) बेटन बिल में वृद्धि ।

Recommendations of the Customs Study Team

3138. SHRI MANORANJAN HAZRA : Will the Minister of FINANCE be pleased to state :

(a) whether the recommendations of the Customs Study Team have been implemented;

(b) if so, to what extent; and

(c) the categories, in respect of which the recommendations are yet to be implemented and the reasons for the delay ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) to (c). The Government have already taken decision on all the recommendations of the Customs Study Team and 289 recommendations have already been implemented. Action is, however, being taken to implement 58 other recommendations. Many of these have been implemented in part. The categorise of the outstanding recommendations are:—

- (1) those requiring legislative action;
- (2) those in respect of which the need for implemental action will arise only when the volume of transactions in respect of cargo passing by post or air increases and/or additional floor space is available;
- (3) others involving revision of financial powers, sanction of special allowance etc.

Capital Aid received from Abroad

3139. SHRI R. K. DEO : Will the Minister of FINANCE be pleased to state :

(a) the total amount of capital aid committed and disbursed by the various leading donors to India during the years, 1968-69, 1969-70 and 1970-71; and

(b) the total capital aid received during the last three years upto 31st March, 1971 from the German Democratic Republic ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : (a) The total project aid committed by the various foreign countries/institutions to India for the years 1968-69, 1969-70 and 1970-71 amounted to Rs. 571.76 crores out of which disbursements during this period amounted to Rs. 95.54 crores. An amount of Rs. 627.30 crores was also disbursed in this period out of earlier commitments.

(b) No project aid was received from the German Democratic Republic during the above period.

Implementation of the Recommendations of Central Dock Wage Board in Haldia Dock and Port Project

3140. SHRI MOHAMMAD ISMAIL : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether the recommendations of the Central Dock Wage Board have been implemented in the Haldia Dock and Port Project; and

(b) if so, to what extent

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : (a) and (b). Regular employees attached to the Haldia Dock Project who have been transferred from Calcutta are eligible for pay and allowances sanctioned on the recommendations of the Central Wage Board for Port and Dock Workers, including dearness, compensatory and house rent allowances, plus a special Haldia allowance at the rate of 10% of pay. Regular employees recruited locally for the Haldia Dock Project are eligible for pay and dearness allowance as recommended by the Wage Board plus project allowance at the rate sanctioned by Government. These recommendations have already been fully implemented by the Calcutta Port Commissioners.

In addition to the regular employees, there are about 700 daily-rated casual workers engaged in the Haldia Project. The Wage Board did not prescribe specific wage rates for